

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/2583/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar, Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 18th April, 2022.

Sub:- **Station leave permission.**

Ref:- HC (IB)-VIG/01/2022 Dated 07.04.2022.

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Hirendra Kashyap, District & Sessions Judge, Khonsa, Tirap District Arunachal Pradesh, for **station leave permission from 16.04.2022 to 25.04.2022**, has been granted. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/2584-2585/A, dated , 18, 04, 2022

Copy to:

1. The District & Sessions Judge, Khonsa, Tirap, District Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

sd/-
JT. REGISTRAR (VIGILANCE)

sd/-